

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 06 of 2021

In the matter of:

Raj Singh Gehlot, Director, Ambience Pvt. Ltd.

....Appellant

Vs.

Vistra ITCL (India) Ltd. & Anr.

....Respondents

Present:

Appellant: Mr. Mukul Rohatgi and Mr. Dhruba Mukherjee, Senior Advocates with Mr. Anush Raajan, Ms. Mansi Gupta, Mr. Puneeth Ganapathy, Mr. Rajiv Kumar, Advocates.
Respondents: Mr. Arun Kathpalia, Senior Advocate with Mr. Manoranjan Sharma, Mr. Shubham Paliwal, Ms. Shikha Ginodia, Ms. Shikha Ginodia, Ms. Sakshi Kapoor, Ms. Diksha Gupta, Mr. Kauser Hussain, Mr. Vijay Nair, Advocates for R1(Caveator).

ORDER

(Through Virtual Mode)

07.01.2021: Heard Mr. Mukul Rohatgi, Senior Advocate representing the Appellant. Also heard Mr. Arun Kathpalia, Senior Advocate representing the Respondent No.1 in part. Due to constraint of time, the preliminary hearing could not be concluded.

Learned counsel for the parties may file short written submissions not exceeding three pages along with compilation of relevant judgments within 5 days.

Post the appeal on 15th January, 2021 on the top of the list.

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Anant Bijay Singh]
Member (Judicial)

[Shreasha Merla]
Member (Technical)

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